

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 273
70/241-242/ND/2019

IN THE MATTER OF:

Anjali Bhardwaj & Ors

...

Applicant/Petitioner

Versus

M/s. S.S. Millenium Realtech Pvt. Ltd.

...

Respondent

Under Section: 241-242

Order delivered on 19.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 07.05.2021.



**T.S. Singh
(Court Officer)**